ORDER

The President is pleased to engage Shri Prakash Choudhary, Advocate as Senior Panel Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before High Court of Rajasthan (Principal Bench) at Jodhpur, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Rajasthan (Principal Bench) at Jodhpur
Senior Panel Counsel

<table>
<thead>
<tr>
<th>Name (Shri)</th>
<th>Contact Details</th>
<th>Enrollment Number</th>
</tr>
</thead>
<tbody>
<tr>
<td>Prakash Choudhary</td>
<td>96, Laxmi Vihar, Near Madhuban Basni-I, Jodhpur, Rajasthan.</td>
<td>999/2001</td>
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</tbody>
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2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Sr. Advocate & Ex-ASGI, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court at Jaipur.
5. The Registrar, Rajasthan High Court at Jaipur.
6. Shri Prakash Choudhary, Senior Panel Counsel at the address as shown above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dia@nic.in